Annexure-5

Name of the corporate debtor: Aditi Oil Extraction Pvt. Ltd. (In Date of commencement of liquidation: 02-02-2021 List of stakeholders as on: 03-04-2021

List of operational creditors (Government Dues)

| SI. No | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount | Amount | Amount | Amount | Remarks, if |
|--------|---------------------|----------------|------------|---------------------------|-----------|---------------------------|-------------|------------|------------|------------|-----------|------------|----------|------------|-------------|
| | Department | Government | Identifica | Date of | Amount | Total | Nature of | Amount | Whether | % share in | of | of any | of claim | of claim | any |
| | | | tion No. | receipt | claimed | Amount of | claim | covered by | lien / | total | contingen | mutual | rejected | under | |
| | | | | | | claim | | lien or | attachment | amount of | f t claim | dues, | | verificati | |
| | | | | | | admitted | | attachment | removed? | claims | | that may | | on | |
| | | | | | | | | pending | (Yes/No) | admitted | | be set off | | | |
| | | | | | | | | disposal | | | | | | | |
| | The Commissioner of | WB State Govt. | NA | 24-02-2021 | 15,78,107 | 15,78,107 | Operational | No | NA | 100% | 0 | 0 | 0 | 0 | |
| | Commercial Taxes, | | | | | | Creditor | | | | | | | | |
| | Directorate of | | | | | | | | | | | | | | |
| 1 | Commercial Taxes, | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
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| | | | | | | | | | | | 1 | | | | |
| | | | | | | | | | | | _ | _ | _ | _ | |
| | Total | T | | | 15,78,107 | 15,78,107 | | | | | 0 | 0 | 0 | 0 | |
| | | | | | | | | | | | | | | | |